

By E-Mail/Speed post/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/4076 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Pratim Kumar Bora  
District & Sessions Judge,  
Barpeta

Dated Guwahati, the 3<sup>rd</sup> May, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Letter No. DJB/1428(E), dated 09.04.2024

Sir,

With reference to the subject cited above, I am directed to inform you that you are allowed to avail HTC for the block period of 2022-2023 (by way of carry forward) to travel to your home place at Guwahati from Barpeta and Return back, w.e.f. the evening of 12.04.2024 till the morning of 18.04.2024, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

*[Handwritten Signature]*

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/4077-4079 /2024/A.** Dated 3<sup>rd</sup> May, 2024  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*[Handwritten Signature]*  
2/5/24

**REGISTRAR(VIGILANCE)**

*[Handwritten Signature]*  
02/05/24